

## 1 MCC-1640-2025 IN THE HIGH COURT OF MADHYA PRADESH AT INDORE BEFORE LOK ADALAT HON'BLE SHRI JUSTICE GAJENDRA SINGH & MISS SEEMA MALVIYA ON THE 10<sup>th</sup> OF MAY, 2025 <u>MISC. CIVIL CASE No. 1640 of 2025</u> SMT. MANJULA Versus NAVEEN AND OTHERS

Appearance:

Shri P.S. Kibe - Advocate for the appellant.

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## <u>ORDER</u>

Heard on IA No.4386/25 for condonation of delay of 177 days. For the

reasons stated in the application, same is allowed and the delay is condoned.

This MCC has been filed for restoration of S.A.No.1327/2024 which was dismissed vide order dated 30.04.2025.

Considering the averments made in the petition, MCC is allowed and

SA No.1327/2024 is restored back to its original number.

Let a copy of this order be placed in the record of SA No.1327/2024.

MCC stands disposed of.

(GAJENDRA SINGH) MEMBER (SEEMA MALVIYA) MEMBER

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